

CHAPTER 11

*Products of the milling industry; malt; starches; inulin; wheat gluten***Notes:**

1. This Chapter does not cover :
 - (a) roasted malt put up as coffee substitutes (heading 0901 or 2101);
 - (b) prepared flours, groats, meals or starches of heading 1901;
 - (c) corn flakes or other products of heading 1904;
 - (d) vegetables, prepared or preserved, of heading 2001, 2004 or 2005;
 - (e) pharmaceutical products (Chapter 30); or
 - (f) starches having the character of perfumery, cosmetic or toilet preparations (Chapter 33).
2. (A) Products from the milling of the cereals listed in the table below fall in this Chapter if they have, by weight on the dry product :
 - (a) a starch content (determined by the modified Ewers polarimetric method) exceeding that indicated in column (2); and
 - (b) an ash content (after deduction of any added minerals) not exceeding that indicated in column (3).

Otherwise, they fall in heading 2302. However, germ of cereals, whole, rolled, flaked or ground, is always classified in heading 1104.

(B) Products falling in this Chapter under the above provisions shall be classified in heading 1101 or 1102 if the percentage passing through a woven metal wire cloth sieve with the aperture indicated in column (4) or (5) is not less, by weight, than that shown against the cereal concerned.

Otherwise, they fall in heading 1103 or 1104.

Cereal	Starch content	Ash content	Rate of passage through a sieve with an aperture of	
			315 micrometres (microns)	500 micrometres (microns)
(1)	(2)	(3)	(4)	(5)
Wheat and rye	45%	2.5%	80%	-
Barley	45%	3%	80%	-
Oats	45%	5%	80%	-
Maize (corn) and	45%	2%	-	90%
Rice	45%	1.6%	80%	-
Buckwheat	45%	4%	80%	-

3. For the purposes of heading 1103, the terms “groats” and “meal” mean products obtained by the fragmentation of cereal grains, of which :
 - (a) in the case of maize (corn) products, at least 95% by weight passes through a woven metal wire cloth sieve with an aperture of 2 mm;
 - (b) in the case of other cereal products, at least 95% by weight passes through a woven metal wire cloth sieve with an aperture of 1.25 mm.

Tariff Item	Description of goods	Unit	Rate of duty	
			Standard Areas	Preferential
(1)	(2)	(3)	(4)	(5)
1101 00 00	WHEAT OR MESLIN FLOUR	kg.	30%	-
1102	CEREAL FLOURS OTHER THAN THAT OF WHEAT OR MESLIN			
1102 20 00	- Maize (corn) flour	kg.	30%	-
1102 90	- Other :			
1102 90 10	--- Rye flour	kg.	30%	-
	--- Rice flour:			
1102 90 21	---- Brown rice flour	kg.	30%	-
1102 90 22	---- White rice flour	kg.	30%	-
1102 90 29	---- Other	kg.	30%	-
1102 90 90	--- Other	kg.	30%	-
1103	CEREAL GROATS, MEAL AND PELLETS			
	- <i>Groats and meal :</i>			
1103 11	-- <i>Of wheat :</i>			
1103 11 10	--- Groat	kg.	30%	-
1103 11 20	--- Meal	kg.	30%	-
1103 13 00	-- Of maize (corn)	kg.	30%	-
1103 19 00	-- Of other cereals	kg.	30%	-
1103 20 00	- Pellets	kg.	30%	-
1104	CEREAL GRAINS OTHERWISE WORKED (FOR EXAMPLE, HULLED, ROLLED, FLAKED, PEARLED, SLICED, OR KIBBLED), EXCEPT RICE OF HEADING 1006; GERM OF CEREALS, WHOLE, ROLLED, FLAKED OR GROUND			
	- <i>Rolled or flaked grains :</i>			
1104 12 00	-- Of oats	kg.	30%	-
1104 19 00	-- Of other cereals	kg.	30%	-
	- <i>Other worked grains (for example, hulled, pearled, sliced or kibbled) :</i>			
1104 22 00	-- Of oats	kg.	**15%	-
1104 23 00	-- Of maize (corn)	kg.	30%	-
1104 29 00	-- Of other cereals	kg.	30%	-
1104 30 00	- Germ of cereals, whole, rolled, flaked or ground	kg.	30%	-
1105	FLOUR, MEAL, POWDER, FLAKES, GRANULES AND			

(1)	(2)	(3)	(4)	(5)
	PELLETS OF POTATOES			
1105 10 00	- Flour, meal and powder	kg.	30%	-
1105 20 00	- Flakes, granules and pellets	kg.	30%	-
1106	FLOUR, MEAL AND POWDER OF THE DRIED LEGUMINOUS VEGETABLES OF HEADING 0713, OF SAGO OR OF ROOTS OR TUBERS OF HEADING 0714 OR OF THE PRODUCTS OF CHAPTER 8			
1106 10	- Of the dried leguminous vegetables of heading 0713			
1106 10 10	--- Guar Meal	kg.	30%	-
1106 10 90	--- Others	kg.	30%	-
1106 20	- <i>Of sago or of roots or tubers of heading 0714:</i>			
1106 20 10	--- Of sago	kg.	30%	-
1106 20 20	--- Of manioc (cassava)	kg.	30%	-
1106 20 90	--- Of other roots and tubers	kg.	30%	-
1106 30	- <i>Of the products of Chapter 8 :</i>			
1106 30 10	--- Of tamarind	kg.	30%	-
1106 30 20	--- Of singoda	kg.	30%	-
1106 30 30	--- Mango flour	kg.	30%	-
1106 30 90	--- Other	kg.	30%	-
1107	MALT, WHETHER OR NOT ROASTED			
1107 10 00	- Not roasted	kg.	**30%	-
1107 20 00	- Roasted	kg.	30%	-
1108	STARCHES; INULIN			
	- <i>Starches :</i>			
1108 11 00	-- Wheat starch	kg.	30%	-
1108 12 00	-- Maize (corn) starch	kg.	**30%	-
1108 13 00	-- Potato starch	kg.	30%	-
1108 14 00	-- Manioc (cassava) starch	kg.	50%	-
1108 19	-- <i>Other :</i>			
1108 19 10	--- Sago	kg.	50%	-
1108 19 90	--- Other	kg.	50%	-
1108 20 00	- Inulin	kg.	30%	-
1109 00 00	WHEAT GLUTEN, WHETHER OR NOT DRIED	kg.	30%	-

